

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

58.

**CP/65(MB)2023**

CORAM:

SHRI PRABHAT KUMAR  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.04.2023**

NAME OF THE PARTIES:

Arrel Herald Furtado

Vs

Registrar of Companies Mumbai

SECTION: 441 OF THE COMPANIES ACT, 2013.

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**ORDER**

The Court is convened through Video Conference.

1. None present.
  
2. List this matter on **15.06.2023**.

Sd/-  
**PRABHAT KUMAR**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)